

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s). 6993/2011CANTONMENT BOARD AGRA THROUGH ITS CHIEF EXECUTIVE OFFICER
Appellant(s)

VERSUS

ANIL JAIN & ORS. Respondent(s)

Date : 09-09-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGHFor Appellant(s) : Ms. Shobha Ramamoorthy, AOR
Mr. Shilp Vinod, Adv.
Ms. Supriya, Adv.For Respondent(s) : Ms. Mallika Agarwal, Adv.
Mr. John Mathew, AORUPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel appearing for the appellant seeks an adjournment. On the previous occasion also, learned counsel for the appellant had sought two weeks' time to obtain instructions in the matter.
2. Today, learned counsel again seeks an adjournment. By way of last indulgence, the matter is adjourned.
3. List the matter after four weeks.

(RAHUL KUMAR)
COURT MASTER (SH)(KOMAL)
COURT MASTER (NSH)